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C.A. No. 716/95

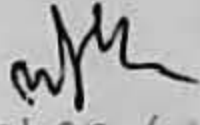
05-7-2000

Hon'ble Mr. Justice R.K. Trivedi, V.C.

Hon'ble Mr. M.F. Singh, A.M.

Sri RK Nigam, counsel for the applicant, Sri
Prashant Mathur, counsel for the respondents.

2. Arguments heard. Order is dictated separately.


Member (A)


Vice Chairman

Dube/